

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- JUNE & JULY, 2023				GRAND TOTAL	
Opening Balance as on 01.06.2023	Cases Instituted during the Months of June & July, 2023	Cases Disposed of during the Months of June & July, 2023	Total Pendency as on 31.07.2023	Total Cases Disposed of during the Months of June & July, 2023 (Family Court + High Court)	Total Pendency as on 31.07.2023 (Family Court + High Court)
3465	193	347	3308	2831	41282

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.